THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER	SHEET	•

Applicant(s)

Advocate for Applicant (s)

Respondent (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

CP No.13/2007 in OA No.492/2006.

3.10.2007.

APPLICATION NO .: _

Mr. C. B. Sharma counsel for the Petitioner.

Mr. S. S. Hassan counsel for the respondents.

Learned Counsel for the Petitioner submits that in view of the stand taken by the respondents in this CP, he proposes to file substantive OA, Although, it was incumbent upon the respondents to extend the similar benefits to the applicant as was being granted to one Shri S. Sridharan and does not want to press this CP at this stage. Accordingly, the CP is dismissed as not pressed. However, it will be open for the petitioner to challenge the impugned order dated 28.02.2007 Annexure CP/4 by filing substantive OA and dismissal of this CP will not come in the way of Petitioner to file fresh OA.

With these observations, the CP dismissed. Notices issued to the respondents are hereby discharged.

P. SHUKLA)

ADMINISTRATIVE MEMBER

(M. L. CHAUHAN) JUDICIAL MEMBER